

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU
(Through Video Conference)**

OWP No. 1117/2007

Bharat Bhushan

.....Petitioner(s)

Through :- Ms. Surinder Kour, Sr. Advocate
with Ms. Manpreet Kour, Adv.
(on voice call from residence)

V/s

State of J&K and others

.....Respondent(s)

Through :- Mr. Aseem Sawhney, AAG
(on voice call from residence)

Coram: HON'BLE MR. JUSTICE VINOD CHATTERJI KOUL, JUDGE

ORDER

Ms. Surinder Kour, learned senior counsel caused her appearance through voice call on behalf the petitioner, seeks short adjournment.

Adjourned.

List on 19.06.2020.

Registry to reflect the name of Mr. Aseem Sawhney, AAG in the advance list and inform him about the listing of the case.

**(Vinod Chatterji Koul)
Judge**

Jammu
16.06.2020
Rakesh